

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2057
TO BE ANSWERED ON 21ST DECEMBER, 2018**

E-CIGARETTES

**2057. SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
DR. PRITAM GOPINATH MUNDE:
SHRI SHRIRANG APPA BARNE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Electronic Nicotine Delivery System (e-cigarettes) are highly addicting and potentially lethal and if so, the details thereof;
- (b) whether e-cigarettes are mostly being used by children and youth because these are glamorized by the tobacco industry and if so, the reaction of the Government thereto;
- (c) whether the Government has issued an advisory requesting all States and Union Territories not to allow the manufacture, sale and advertisement of e-cigarettes and other Electronic Nicotine Delivery Systems (ENDS) and if so, the details thereof along with the response of the States and Union Territories thereon;
- (d) the steps taken by the Government to ensure that e-cigarettes or Electronic Nicotine Delivery Systems (ENDS) is banned across India; and
- (e) whether any State has banned e-cigarettes so far, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): As per a report of WHO, Electronic Nicotine Delivery Systems (ENDS) (also known as e-cigarettes) heat a solution to create an aerosol which frequently contains flavourants, usually dissolved into Propylene Glycol or/and Glycerin. ENDS aerosol contains nicotine, the addictive component of tobacco products. In addition to dependence, nicotine can have adverse effects on the development of the foetus during pregnancy and may contribute to cardiovascular disease. The WHO report further says that although nicotine itself is not a carcinogen, it may function as a “tumour promoter” and seems to be involved in the biology of malignant disease, as well as of neurodegeneration. Foetal and adolescent nicotine exposure may have long-term consequences for brain development, potentially leading to learning and anxiety disorders. The evidence is sufficient to warn children and adolescents, pregnant women, and women of reproductive age against ENDS use and nicotine.

(b) to (d): Available literatures on e-cigarettes suggest that e-cigarettes are being used by children and youth.

In larger public health interest and in order to prevent the initiation of Electronic Nicotine Delivery Systems (ENDS) by non- smokers and youth with special attention to vulnerable groups, Ministry of Health & Family Welfare, Government of India, has issued an Advisory to all States/Union Territories to ensure that any Electronic Nicotine Delivery Systems (ENDS) including e-Cigarettes, Heat-Not-Burn devices, Vape, e-Sheesha, e-Nicotine Flavoured Hookah, and the like devices that enable nicotine delivery are not sold (including online sale), manufactured, distributed, traded, imported and advertised in their jurisdictions, except for the purpose & in the manner and to the extent, as may be approved under the Drugs and Cosmetics Act, 1940 and Rules made thereunder.

After the issuance of the Advisory, the State Government of Tamil Nadu vide its Order dated 03.09.2018 has prohibited the manufacture, sale (including online sale), distribution, trade, display, marketing, advertisement, use, import and possession of Electronic Nicotine Delivery Systems (ENDS).

State Government of Punjab has issued a modified Circular dated 03.10.2018, to prohibit the sale (including online sale), manufacture, distribution, trade, import and advertisement of ENDS including e-Cigarettes, Heat-Not Burn devices, vape, e-sheesha, e-nicotine flavoured hookah, and the like devices.

(e): As of now, the State Governments of Punjab, Karnataka, Mizoram, Kerala, Jammu & Kashmir, Uttar Pradesh, Bihar and Tamil Nadu, have prohibited e-cigarettes.